

## ASSETS & LIABILITIES

(At a glance)

**Name of the Judge: Ram Bhawan Misra**

**Date of appointment: 24.4.2001**

### DECLARED ASSETS ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits (Savings Bank)	Gold & Silver (Weight)	Vehicles Nos.	Shares, Mutual Funds & Others if any.
1. ---	4 bed room flat, "Ashiana Co-operative Group Housing Society Ltd." at Mayur Vihar, Delhi.	<b>Rs.7,06,693.04</b> approximately in different Bank A/Cs.  <b>GPF:-</b>  <b>Rs.9,29,812/-</b>	<b>Gold:-</b> 400 grams (Parental) 150 grams (self-acquired)  <b>Silver:-</b> 2 ½ Kgs. (Parental) 200 grams (self-acquired).	One Fiat Car 1984 Model.	As enclosed in separate List shown as Annexure 'A'.
2. 271 Sq.Meter	One room Duplex flat, Indrapuran-III, "Mussoorie Dehradun Development Authority" at Dehradun (Uttarakhand).				
3. 247.25 Sq. Meter	One plot in 'Allahabad High Court Judges' Sahkari Awas Samiti', Gautam Budh Nagar, NOIDA (UP)				
4. Arable farm land about 55 bighas at Muzahidpur -Sattiwala, Uttarakhand.	Small house.				

### LIABILITIES

#### Particulars:-

Received Loan of Rs.6 lacs from SBI Allahabad in the year 2002 for purchasing plot in Allahabad High Court Judges Sehkari Avas Samiti, NOIDA, Gautam Budh Nagar, U.P. An instalment @ Rs.7764 per month through loan A/c of SBI Allahabad, High Court Campus is being paid.

Loan of Rs.7,50,000 taken from Nainital Bank, NOIDA, UP, in the year 2005 from 'Nainital Bank', NOIDA, for making payment for one room Duplex Type flat, Mussoorie Dehradun Development Authority, NOIDA, Dehradun. Monthly instalment of Rs.9415/- is being paid towards the said loan.

Rs.1,87,000 taken loan from Nainital Bank, NOIDA, U.P. on 8.4.2006 and monthly instalment @ Rs.3000/- per month is being paid towards loan.

**Note: Further details available with the Hon'ble Chief Justice.**

## HUF ASSETS & LIABILITIES

(At a glance)

**Name of the Judge: Ram Bhawan Misra**

**Date of appointment: 24.4.2001**

### **DECLARED-HUF-ASSETS** **ASSETS OF RAM BHAWAN MISRA AS "KARTA-HUF"**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits (Savings Bank)	Gold & Silver (Weight)	Vehicles Nos.	Shares, Mutual Funds & Others if any.
1. Ancestral / arable land about 25 bighas at village Bhoj Kolhua, PO Kamasin District Mirzapur, U.P.	Ancestral house & temple complex.	<b>Rs.7,70,273.97</b> in different SB A/Cs.	- N I L -	-N I L-	As enclosed in separate List shown as Annexure 'B'.
2. Plot No.64, 'Keshav Kunj', Mission Compound, Distt.Mirzapur, UP.	Three storeyed building / house.				
3. Plot of 180 Sq. Meters at NOIDA, U.P.	Partially built up house at Sector-41, Gaugam Budh Nagar, NOIDA, UP.				

### **LIABILITIES**

**Particulars:-**

**NIL**

**Note: Further details available with the Hon'ble Chief Justice.**

## ASSETS & LIABILITIES

(At a glance)

**Name of the Judge:** Justice Ram Bhawan Misra

**Name of the Spouse:** Mrs. Pratibha Misra

### **DECLARED ASSETS**

#### ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits (Saving Bank)	Gold & Silver (Weight)	Vehicles Nos.	Shares, Mutual Funds and others if any.
---	One MIG DDA Flat, Trilokpuri Area Mayur Vihar, Phase-I, Delhi-91.	In SB A/c Rs.75,233/-	<b>Gold:-</b> 600 grams (Received in the marriage in the year 1977 as gift from relatives, mother & father).  150 grams (Purchased after marriage).  <b>Silver:</b> 2 ½ Kgs. (Received in marriage in the year 1977 as gift).	NIL	Nil

### LIABILITIES

**Particulars:-**

**NIL**

**Note: Further details available with the Hon'ble Chief Justice**

# ASSETS & LIABILITIES

(At a glance)

**Name of the Judge:** Justice Ram Bhawan Misra

**Name of the Dependent Child/  
Children :**

## **DECLARED ASSETS**

### ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total amount in Bank Deposits (FD/SB)	Gold & Silver (Weight)	Vehicles Nos.	Shares, Mutual Funds & others, if any.
<b>NOT APPLICABLE</b>					

## LIABILITIES

**Particulars:-**

**NIL**

**Note: Further details available with the Hon'ble Chief Justice**